

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

42. C.P. (CAA)1718(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **31.08.2018**

NAME OF THE PARTIES: Cannode (India) Pvt. Ltd.

SECTION 230-232 of the Companies Act, 2013

---

**ORDER**

At request List this matter on 06.09.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)